

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520
(IB)-264(PB)/2023
IA(Liq.)-33/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/S 10 IBC

Order delivered on 08.10.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr. Adv Ritin Rai, Adv Diwakar Maheshwari, Adv Vishnu Shriram, Adv Pratiksha Mishra, Adv Shreyas Edupuganti, Adv Ashwaj, Adv Ritika Sinha
For the Respondent : Sr. Adv Mustafa Doctor, Adv Anshula Grover, Adv Lenpithang Sitlhou

ORDER

List this matter on **15.10.2024 at 11.30 am.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)